

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 42**

Dated Guwahati, the 18<sup>th</sup> June, 2013.

Hon'ble the Chief Justice has been pleased to constitute a Committee of Hon'ble Judges, to deal with the matters regarding weeding out of unnecessary documents, etc. lying in various sections of this Registry, as mentioned below:

Sl. No.	Name of the Committee	Names of the Hon'ble Judges	Secretary
1.	Weeding Out Committee	1. Hon'ble Mr. Justice C.R. Sarma, 2. Hon'ble Mr. Justice Ujjal Bhuyan, 3. Hon'ble Mr. Justice N. Chaudhury	Registrar (Judicial)

By Order,

Sd/- M.K. Bhattacharjee  
**REGISTRAR GENERAL**

Memo No.HC. III -33/ 2012/ 2076-90 / G dated 18<sup>th</sup> June, 2013  
Copy to :-

1. The Registrar, (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ / Aizawl Bench, Aizawl.
3. The Registrar -cum-PS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_
- ✓ 11. The System Analyst, Gauhati High Court, Guwahati. He is to upload this notification in the website of Gauhati High Court.
12. The Superintendent (\_\_\_\_\_), Gauhati High Court, Guwahati.
13. The Court Master (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Court Officer No. 1, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

18.6.13